

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 39 OF 2019 &
IA NO. 63 OF 2019**

Dated: 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Tavalgeri Solar Power Project LL.P & Anr.Appellant(s)

Vs.

Gulbarga Electricity Supply Company Limited & Anr.Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

ORDER

None appeared on behalf of the appellant as well as respondents.

List the matter on **09.09.2019**.

**(S. D. Dubey)
Technical Member**

vt/pk

**(Justice Manjula Chellur)
Chairperson**